Title: Statement regarding status of implementation of recommendations in sixth and fourteenth reports of Standing Committee on Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): \*On behalf of Shri S. Jaipal Reddy, I am laying this statement on the status of implementation of recommendations contained in the Sixth Report of the Standing Committee on Information Technology (14<sup>th</sup> Lok Sabha) (2004-05) in pursuance of the direction 73 A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated September 01, 2004.

The Sixth Report of the Standing Committee on Information Technology (14<sup>th</sup> Lok Sabha) was laid in the Lok Sabha on 14.12.2004. The report related to the action taken by the Government on the recommendations/observations of the Committee contained in their Fortieth Report (13<sup>th</sup> Lok Sabha) on 'Direct to Home (DTH) Telecast'.

In the Sixth Report, the Committee made five recommendations/observations in all. The Action Taken Notes on these recommendations/observations have been furnished to the Committee on 10.08.2005. These recommendations mainly pertain to the Direct to Home (DTH) Service in India.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.

<sup>\*</sup> Laid on the Table and also placed in Library, See No. LT 2818/2005)